IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 229
Company Appeal-09/252/2023

IN THE MATTER OF:
Sh. Amrish Gupta {M/s. Blue Ice Farms Pvt. Ltd.} ... **Appellant**

Versus

RoC & Anr. ... **Respondent**

Under Section: 252 (3)

Order delivered on 16.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Appellant : Adv. Ashutosh Gupta & Adv. Gaurav Rana

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.07.2024.

Sd/-
(Court Officer)